

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.432/94

Tuesday, this the 12th day of April, 1994.

C O R A M

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

1. P Manikandan, Salesman,
Tiffin Room, Head P.O.,
Palakkad.
2. M Rajan, Wash Boy,
Tiffin Room, Head P.O.,
Palakkad.

....Applicants

By Advocate Shri MR Rajendran Nair.

Vs.

1. The Chief Post Master General,
Kerala Circle, Trivandrum.
2. The Senior Superintendent of Post Offices,
Palakkad.
3. The Director of Canteen,
Department of Personnel & Training,
Room No.707, Nirvachan Sadan,
Ashok Road, New Delhi.

....Respondents

By Shri Mathews J Nedumpara, Addl Central Govt Standing Counsel.

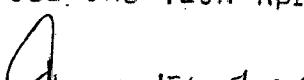
O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Applicant has made a claim in Annexure A6, for the reliefs sought herein and that it is pending consideration before the first respondent for almost seven months.

2 First respondent should be able to take a decision thereon expeditiously, and he will do so by passing a reasoned order within four weeks of to-day.

3 Application is disposed of. No costs.
Dated the 12th April, 1994.


PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN